

Central Administrative Tribunal Principal Bench

**RA No.157/2019
OA No.1928/2014**

New Delhi, this the 17th day of September, 2019

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. Mohd. Jamshed, Member (A)**

A.K. Chohdda (Aged 66 years)
(Retd.) Dy. Director General (S) DGS&D
Department of Commerce (Supply Division)
S/o Late Shri V.P. Chohdda
R/o 332, Pocket-C, SFS Triveni Apartments
Sheikh Sarai Phase-I
New Delhi-110017. ... Review Applicant

Vs.

1. Secretary
Department of Personnel and Training
North Block, New Delhi-110011.
2. Secretary (Commerce)
Ministry of Commerce
Govt. of Delhi
Udyog Bhawan, New Delhi-110011.
3. Secretary
Department of Industrial Policy and Promotion
Udyog Bhawan
New Delhi-110011.
4. Secretary
Department of Agriculture & Co-operation
Krishi Bhawan
New Delhi- 110001.
5. Director General (Supplies & Disposals)
Directorate General of Supplies & Disposals
Jeevan Tara Building, 5, Parliament Street
New Delhi-110001.
6. Director (E-1), (RR Division)
Department of Personnel and Training
North Block, New Delhi-110011.
7. Pay and Accounts Officer (Supply Division)
Department of Commerce (Supply Division)

16, Akbar Road Huments
New Delhi-110011.

8. Central Pension Accounts Officer
Trikoot-2, Bhikaji Cama Place
New Delhi-110066. ..Review Respondents.

: O R D E R (IN CIRCULATION) :

Justice L. Narasimha Reddy, Chairman:

All the grounds urged by the applicant were dealt with in the order passed in the OA, and we do not find any merit in the RA. It is accordingly rejected.

(Mohd. Jamshed)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/pj/